

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2078  
ANSWERED ON:20.07.2009  
SETTING UP OF PORTS AT ANDAMAN AND NICOBAR ISLANDS  
Deora Shri Milind Murlu

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government proposes to set up ports in Andaman and Nicobar Islands under the Major Ports Trust Act, 1963;
- (b) if so, the details and objectives thereof;
- (c) the expenditure likely to be incurred thereon; and
- (d) the time by which such ports are likely to be set up and commissioned?

**Answer**

MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) to (d): With a view to meet the development needs of the Andaman and Nicobar Islands, a need has been felt to re-organize the port set-up of the Islands and:

- (i) declare the Andaman and Nicobar set of Islands as Major Port; and
- (ii) establish the Andaman and Nicobar Port Trust as a corporate body.

The details of the proposal are being worked out and the contemplated re-organization shall be effected as soon as the necessary approvals are obtained.